

Rajesh Kumar Singh

D.H.J.S

Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector 14, Dwarka, New Delhi 110078

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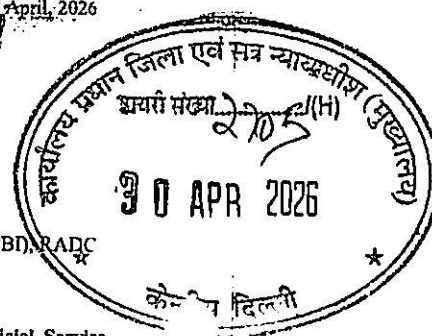
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No. DJA/Trg./FC/Batch-XVI (DHJS)/1981/2025/ 2252

29th April, 2026

To,

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, South-East, Saket
3. The Ld. Principal District & Sessions Judge, North-West, Rohini
4. The Ld. Principal District & Sessions Judge, East, KKD
5. The Ld. Principal District & Sessions Judge, West, THC
6. The Ld. Principal District & Sessions Judge, North, Rohini
7. The Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RACC
8. The Ld. Principal District & Sessions Judge, New Delhi, PHC
9. The Ld. Principal District & Sessions Judge, Shahdara, KKD



Sub.: Practical Training of Newly recruited Officers of Delhi Higher Judicial Service from the Bar w.e.f. 02.05.2026 to 30.05.2026 or till they get their regular posting, whichever is earlier.

Respected Sir/ Madam,

As per the directions of the Hon'ble High Court of Delhi, upon completion of the Four Weeks Foundation Course by Newly Recruited Officers of the Delhi Higher Judicial Service (DHJS), the said Officers are required to be placed on Court attachment in the District Courts until their regular postings are made by the Hon'ble High Court.

Accordingly, it is requested that the newly recruited officers of DHJS may kindly be attached with Courts as per schedule enclosed as Annexure 'A' as per the period mentioned against their name or till they get their regular posting, whichever is earlier.

The Mentor Judicial Officers be also requested to interact and suitably guide the Trainee Judicial Officers about the issues and challenges faced by them in their respective jurisdictions.

If the Mentor Judicial Officer with whom the Trainee DHJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee Officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee Officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours faithfully,

(Rajesh Kumar Singh)

Encl.: As above

No. DJA/Trg./FC/Batch-XVI (DHJS)/1981/2025/

29th April, 2026

Copy for information to:

- The Ld. Registrar General, High Court of Delhi, New Delhi.
- The concerned newly recruited Officers to DHJS.

(Rajesh Kumar Singh)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT) (CBI) ROUSE AVENUE DISTRICT COURT COMPLEX, NEW DELHI**

No. IOTP/RACC/Gaz/2026/ 5493-5506/D

Dated: 30/04/2026 at 11.15 AM.

Copy alongwith its enclosure forwarded for information and necessary action to:

1. Sh. Murari Prasad Singh, Special Judge (PC Act)(CBI), RACC, New Delhi.
2. Sh. Sanjay Jindal, Special Judge (PC Act)(CBI), RACC, New Delhi.
3. Sh. Arun Sukhija, Special Judge (PC Act)(CBI), RACC, New Delhi.
4. Sh. Hasan Anzar, Special Judge (PC Act)(CBI), RACC, New Delhi.
5. Sh. Jitendra Singh, Special Judge (PC Act)(CBI), RACC, New Delhi.
6. Sh. Satish Kumar, Special Judge (PC Act)(CBI), RACC, New Delhi.
7. Dr. Vishal Gagne, Special Judge (PC Act)(CBI)(MPs/MLAs), RACC, New Delhi.
8. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, RACC, New Delhi
9. The Web-site Committee, Tis Hazari Courts, Delhi.
10. The P.S. to Ld. Principal District & Sessions Judge-cum Spl. Judge (PC Act)(CBI), RACC, New Delhi.

(Dig Vinay Singh)
Officer in charge (Judl.)
for Principal District & Sessions Judge-
cum-Special Judge (PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi.

Practical Training of newly recruited Officers of DHJS (2025 Batch)
w.e.f. 02.05.2026 to 30.05.2026
or till they get their regular posting, whichever is earlier

Sl. No.	Name of Trainee Officer	Name of Mentor Judicial Officer	Present posting	District	Place of Posting	Date of Attachment
1	Mr. Sunil Choudhary	Mr. Manan Prasad Singh	Special Judge (PC Act) (CBI)	Rouse Avenue		02.05.2026 to 12.05.2026
		Ms. Anu Aggarwal	ASJ (POCSO)	South-East	Saket	13.05.2026 to 21.05.2026
		Mr. Lalit Kumar	District Judge (Commercial Court)	South-East	Saket	22.05.2026 to 30.05.2026
2	Mr. Honey	Mr. Sanjay Jindal	Special Judge (PC Act) (CBI)	Rouse Avenue		02.05.2026 to 12.05.2026
		Mr. Sonu Kumar	ASJ (POCSO)	East	KKD	13.05.2026 to 21.05.2026
		Mr. Sanjay Sharma-II	District Judge (Commercial Court)	Shahdara	KKD	22.05.2026 to 30.05.2026
3	Mr. Kuljevan Sidharth	Mr. Arun Sukhija	Special Judge (PC Act) (CBI)	Rouse Avenue		02.05.2026 to 12.05.2026
		Mr. Divyansh Thakur	ASJ (POCSO)	West	THC	13.05.2026 to 21.05.2026
		Mr. Harish Kumar	District Judge (Commercial Court)	West	THC	22.05.2026 to 30.05.2026
4	Mr. Ranjeet Singh	Mr. Hasan Anzar	Special Judge (PC Act) (CBI)	Rouse Avenue		02.05.2026 to 12.05.2026
		Mr. Prayank Nayak	ASJ (POCSO)	Central	THC	13.05.2026 to 21.05.2026
		Mr. Mukesh Kr. Gupta	District Judge (Commercial Court)	Central	THC	22.05.2026 to 30.05.2026
5	Mr. Chander Kirti Negi	Mr. Jitendra Singh	Special Judge (PC Act) (CBI)	Rouse Avenue		02.05.2026 to 12.05.2026
		Mr. Anur Sahrawat	ASJ (POCSO)	North	Rohini	13.05.2026 to 21.05.2026
		Mr. Devinder Kr. Jangala	District Judge (Commercial Court)	North-West	Rohini	22.05.2026 to 30.05.2026
6	Mr. Virender Negi	Mr. Satish Kumar	Special Judge (PC Act) (CBI)	Rouse Avenue		02.05.2026 to 12.05.2026
		Ms. Pooja Jain	ASJ (POCSO)	North	Rohini	13.05.2026 to 21.05.2026
		Mr. Shalender Malik	District Judge (Commercial Court)	North	Rohini	22.05.2026 to 30.05.2026
7	Ms. Sakshi Sejwal	Dr. Vishal Gagne	Special Judge (PC Act) (CBI) (MPs/MLAs Cases)	Rouse Avenue		02.05.2026 to 12.05.2026
		Mr. Saurabh Partap Singh Lalor	ASJ	New Delhi	PHC	13.05.2026 to 21.05.2026
		Mr. Anil Antil	District Judge (Commercial Court)	Central	THC	22.05.2026 to 30.05.2026